

FORM G (Modified)
INVITATION FOR EXPRESSION OF INTEREST FOR
MARSHALL BREEDERS PRIVATE LIMITED
OPERATING IN POULTRY FARMING AT NASHIK
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	Marshall Breeders Private Limited CIN - U01222MH2000PTC124317 PAN – AACCM9933F
2. Address of the registered office	C & M House, N D Patel Road, Nashik, Maharashtra, India – 422001
3. URL of website	No website
4. Details of place where majority of fixed assets are located	Nashik, Maharashtra
5. Installed capacity of main products / services	NA
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Details/information can be sought by writing an email to the Resolution Professional at cirp.marshallbreeders@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10. Last date for receipt of expression of interest	10 th January, 2025
11. Date of issue of provisional list of prospective resolution applicants	20 th January, 2025
12. Last date for submission of objections to provisional list	25 th January, 2025
13. Date of issue of final list of prospective resolution applicants	4 th February, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	9 th February, 2025
15. Last date for submission of resolution plans	11 th March, 2025
16. Process email id to submit Expression of Interest	cirp.marshallbreeders@gmail.com

Note* The above timelines are subject to the order of the Hon'ble NCLT, Mumbai Bench for extension of CIRP period by a period of 90 days

Sd/-
Sanjay Mahajan,
Authorised IP/ Director,
Orion Resolution & Turnaround Private Limited
Resolution Professional of Marshall Breeders Private Limited
Registration No. of IPE- IBB/ IPE-0089/ IPA-3/2023-24/50066
Registration No. as an IP – ICA/ IPE/0016
Registered Address: 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala
Metro Station, Andheri – Kuria Road, Andheri East, Mumbai - 400069.
Registered Email Id of IPE: ipe@orionipe.com
Process specific e-mail ID for correspondence: cirp.marshallbreeders@gmail.com
AFA valid upto 31st December, 2025
11th December, 2024 - Mumbai

कसबेसुकेंगेत आज भजन

कसबे सुकेंगे। निफड तालुका वारकी महामंडळ पदाधिकारी सदस्य यांच्या वतीने द पंधरा दिवसांच्या एकादशीला निफड तालुक्यातील वेगवेगळ्या गावी वारकी भजनाचा स्तव्य उपक्रम अनेक वर्षांपासून सुरू झालेला आहे. या उपक्रमांतर्गत आज बुधवार (दि.११) मोक्षादा एकादशी गीतजयंतीनिमित्त सुकेंगे येथील श्री दत्त मंदिरात (कसबे सुकेंगे-निफड कारखाना रस्ता) दुपारी १२ ते ४ या वेळेत निफड तालुका वारकी महामंडळाचे भजन आयोजित करण्यात आले आहे. यावेळी गायक, वादक व भजनी मंडळे उपस्थित राहून भजनानंद घेणार आहेत. कार्यक्रमास भाविक, भजनी मंडळांनी जास्तीत जास्त संख्येने उपस्थित राहण्याचे आवाहन श्री दत्त उपायक हंप कवितावंदी आहे, हंप राजाराम आहे, आहे पतिवार श्री दत्त भक्त मंडळ, प्रतापस, भजनी मंडळ, निफड तालुका वारकी महामंडळ पदाधिकारी व सदस्यांनी केले आहे.

मंदिर वर्षाणदिनानिमित्त कार्यक्रम

लासलगाव। येथील श्री विठ्ठल स्वामिणी मंदिराच्या दुसऱ्या वर्षाण दिनानिमित्त विविध कार्यक्रमांचे आयोजन करण्यात आले आहे. गेल्या आठ दिवसांपासून मंदिराच्या परिसरात सुरू आहे. यासाठी मोठ्या संख्येने भाविक लाभ घेत आहेत. आज बुधवार (दि.११) मोक्षादा एकादशीच्या सुवर्णवार सकाळी ६ वाजता सहायक पोलीस निरीक्षक भास्कर शिंदे यांच्या प्रमुख उपस्थितीत अभिषेक होणार आहे. ८.३० ते ११ वाजेपर्यंत गाथा पाठयण सांता, ३.३० ते ४.३० हरिपाठ, गीता जयंतीनिमित्त ४.३० ते ५.३० कैलास महाराज काळे यांचे प्रवचन तर सायंकाळी ७.३० वाजता आरती होणार आहे. उद्या गुलवार (दि.१२) सकाळी ७ ते १२ या वेळेत निफड महाराज काळे यांचे हरीक्रीत होणार असून त्यानंतर महाप्रसादाचे आयोजन करण्यात आले आहे.

रक्तदातातून अनोखी श्रद्धांजली

निफडा। दि.१० प्रतिनिधी

माणसाला माणूस म्हणून जगत याचे, यासाठी अखंड आतुष्यभर मानव मुक्तीचा लढा उदरगार महामानव, विचरनरन डॉ.बाबासाहेब आंबेडकर यांच्या महापरिनिर्वाण दिनानिमित्त निफड येथे ब्लाड फॉर बाबासाहेब या अभियानांतर्गत रक्तदान करून अनोखी श्रद्धांजली अर्पण करण्यात आली.



हेतो. सदर रक्तदान शिविरात ५६ रक्तदात्यांनी रक्तदान केले. तसेच या उपक्रमांतर्गत शिवाजी झाल्याबद्दल नेळी होत असलेल्या रक्तदान उपक्रमांतर्गत निफड शहर व तालुक्यातील समाजबंधांच्यांनी मोठ्या प्रमाणात सहभाग नोंदवून रक्तदान केले. डॉ.बाबासाहेब आंबेडकर स्मारक परिसरातून या कार्यक्रमाचे आयोजन करण्यात आले होते. यामध्ये प्रामुख्याने तरुणांची उपस्थिती लक्षाधीन

आकाश प्रकाश जगताप, हर्षल संजय जगताप, अतारन इस्माईल पठाण, फारूक हसन तांबोळी, अभय अरुण खडताळे, संतोष नाबुवार डोंगळे, रघुना तानाजी कटारे, राजदीप नानासाहेब साळवे, रोशन बाळासाहेब सोनवणे, अनिकेत प्रमोद साळवे, अमित संजय निरभणणे, रावणहेव नतु कांबळे, पंकज संजय जगताप, रुचिकेश अनिल साळवे, अनुराग शारद खडताळे, महेश सुभाष कटारे, कृष्णा भागवत गौडे, समाधान अरुण निरभणणे, किरण रवींद्र केदारे, नंदू महादूराड, अभियान यशस्वीसाठी सुहास सुळीकर, सचिन खडताळे, राजेश लोखंडे, प्रतीक पगार, राकेश निळवे, प्रथमेश खडताळे, विकास खडताळे, शुभम पगार आदींसह डॉ.बाबासाहेब आंबेडकर स्मारक समिती पदाधिकाऱ्यांनी परिश्रम साळवे, मच्छिंद्र विष्णू डोंगळे, व्यक्त केला.

मालिबाव महानगरपालिका, मालिबाव प्रभाग समिती कार्यालय क्र. ०३ सार्वजनिक बांधकाम विभाग ६- निवृत्ती सूचना क्र. ०२/२०२४-२५

जाहीर निवेदन जाहीर निविदाकामाचे जाहीर निवेदन, न्याय सर्व सामान्यतः कालिदास येथे बी. के. ओंकार दत्त या. १०, गुजरात अपार्टमेंट, पठार रोड, वसिष्ठी चौक, नाशिक हे दिनांक ३०/०९/२०२४ रोजी मजल अस्त, मजल खालतियामास सार आणव.

यूनियन बँक Union Bank of India

क्रिडा टिक्केट ऑन लाईन विक्रीस बंधिगटिडि केवळ कार्यालय : दि.०९/१२/२०२४

तहसीलदार निफड यांचे कार्यालय (जि. नाशिक) नूतनपती/वेळस क्र. (०२५००) २१६०५०, Email ID-lahashirphad@n.gov.in

जाहीर समन जा.एफ.सी.एन-मुंबू/रिजिटर/एफ.आर. नं. ८१/२०२४

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विक्री सूचना रसायन सामानांच्या विक्रीसाठी

जाहीर प्रगटन क्र. १/पू/व/बास दाखला/३३/२०२४ निवृत्ती कार्यालय देवळा

जाहीर समन विषय - महापुरुष जन्म-मुंबू/नोदणी कायदा १९६९ चे कलम १३ (३) अन्वये कामकाज

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जाहीर प्रगटनद्वारे सूचित करण्यात येते की, वरील वारस प्रमाणपत्रबाबते कोणाचे आक्षेप अस्तित्वात आणण्याचा कायदा प्रगटनसह

जाहीर समन जा.एफ.सी.एन-मुंबू/रिजिटर/एफ.आर. नं. ८१/२०२४

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टायटल व्हेरिफिकेशनकरिता जाहीर नोटीस मिळकतीचे वचन : तुकडी जिल्हा नाशिक, पोस्ट तुकडी तालुका

फॉर्म ३१ (सुधारित) नाशिकमधील सुकुप्यालून व्यवसायात गुंतलेल्या माराली ब्रीडस

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Pro Kabaddi League

Haryana Steelers beat Telugu Titans

PUNE: It was a night to remember for the fans of the Haryana Steelers, who secured a massive 46-25 win over the Telugu Titans at the Badminton Hall in Balewadi Stadium, here in Match 101 of PKL 11. Led by another impressive performance from Shivam Patare...

sive raid that got Jaideep and Sanjay off the mat.



Despite this minor setback, the Haryana Steelers were on the front foot and inflicted the first ALL OUT on the Telugu Titans just nine minutes into the first half.

The same script continued for the rest of the first half, as the Haryana Steelers extended their lead to a massive 19 points at the break. A lot of these

points were down to a second ALL OUT that was inflicted on the Telugu Titans.

A confident Mohamadreza Shadlou played the role of a true all-rounder, with three tackle points and two raid points to his name.

Among the raiders, Shivam Patare joined the party and finished the first half with seven points, including a multi-point raid that got Ashish Narwal and Ajit Pawar off the mat.

This blow meant the score read 28-9 in favour of the Ashu team at the end of the first half. The second half commenced with an important raid from the Telugu Titans skipper Vijay Malik, who got Shadlou and Jaideep in one fell swoop.

Dabang Delhi triumph over Puneri Paltan

PUNE: Ashu Malik was once again in the forefront for Dabang Delhi K.C. as they secured a very close victory over the Puneri Paltan in Match 102 of PKL 11 at the Badminton Hall in Balewadi Stadium. He finished with 13 points to his name and completed his 14th Super 10 of the season as his team moved to fourth on the points table.

response from the Dabang Delhi K.C. The watchful approach from both sides meant that the game went to the Do-Or-Die raids.

As the first half came to a close, a lack of teeth from the raiding department of the Puneri Paltan showed itself as Akash Shinde was successfully tackled by Yogesh.

Mohit Goyat pushed on for his side, but he didn't receive much support as the scoreline read 12-10 in favour of the Dabang Delhi K.C.

As the second half began, a massive Super Raid from one of the best raiders this season - Ashu Malik - saw Gaurav Khatri, Panikaj Mohite, Mohit Goyat, Sanket Sawant and Aman off the mat.

CM Nitish Kumar inaugurates STSC

PATNA: Bihar Chief Minister Nitish Kumar inaugurated the world's largest sports talent search competition (STSC) by lighting the torch. While inaugurating the Bihar sports talent search competition in the indoor stadium of Patliputra sports complex, the chief minister gave Rs 20 lakh annual scholarship for imparting better sports training to the selected seven best players.

the country in the Olympics to be held in 2032 and 2036. The competition would be held for under 14 and under 16 in both girls and boys categories right from state to block level.

In the championship, Rs 10 crore would be distributed as prize money among the winners who will also get a medal and a certificate. Those securing first position in various games at block level would get Rs 1000, the second winners would be given Rs 600 and the third Rs 400 as award. Similarly, at district level the prize money would be Rs 2500, Rs 1500 and Rs 1000 for the first, second and the third winners respectively.

Women Junior Asia Cup

India record dominant win over Malaysia

MUSCAT: The Indian Junior Women's Hockey Team continued their winning momentum with a commanding 5-0 victory over Malaysia in their second Pool A match at the Women's Junior Asia Cup in Oman.

form in the tournament. India started the game strongly and dominated possession but missed out on several scoring opportunities. They earned three successive penalty corners towards the end of the first quarter, but Deepika's attempts were saved by Malaysia's goalkeeper, Nur Zainal. The second quarter followed a similar pattern, with India continuing to dominate but lacking clinical finishing in the shooting circle and giving away possession.

it into the net. India capitalized on their newfound momentum to dominate the game.

The second goal came in the 37th minute when India converted another penalty corner. Star drag-flicker Deepika showcased her expertise, firing a powerful shot past the goalkeeper to extend the lead.

Just a minute later, India launched a quick counterattack as Binima Dhan dribbled down the right flank and set up Kanika Siwach, who scored a stunning field goal from distance.

Deepika (37', 39', 48') scored a hat-trick, while Vaishnavi Vitthal Phalke (32') and Kanika Siwach (38') added to the scoresheet. After a goalless first half, India found their rhythm in the later quarters, securing a comfortable win on Monday night to maintain their strong

Sensex ends flat at 81,510.05 points

MUMBAI: Snapping a losing streak of the last two sessions, the BSE Sensex on Tuesday ended flat at 81,510.05, rising 1.59 points on the strength of Realty, IT, and Metal stocks while the National Stock Exchange (NSE) slipped 8.95 points at 24,610.05.

24,510.65 points respectively. The stocks that moved up were Realty by 1.22 pc, IT by 0.70 pc and Metal by 0.22 pc. The Mid cap rose by 0.30 pc and Small-cap by 0.33 pc. In 30 scrips, 13 advanced while 17 declined.

Malhotra appointed RBI governor

NEW DELHI: Senior Indian Administrative Service (IAS) officer and Revenue Secretary Sanjay Malhotra has been appointed Governor of Reserve Bank of India (RBI). An official communication said that the Appointments Committee of the Cabinet (ACC) has approved the appointment for a period of three years with effect from December 11, 2024. Malhotra will succeed Shakuntala Das who has remained at the helm of the central bank since December, 2018. The extended tenure of Das ends on Tuesday (December 10, 2024). Malhotra is a 1990-batch IAS officer of Rajasthan cadre. He will assume charge as the 26th Governor of RBI. Malhotra holds B.Tech degree in Computer Science and Engineering from IIT Kanpur. He has held key positions at the Centre and his home cadre Rajasthan.

PUBLIC NOTICE: Description of Property: All the piece and parcel of the property bearing S. No. 221/1/2/34, Plot No. 22, Total Area 161.00 Sq. Mtr. Assesst 241.50 Paase at Sonagan, Tal. Malgaon, Dist. Nashik. Notice hereby given that, the document bearing original sale deed dated 17/07/1998 of & Sarla Rameshchandra Matha & Girish Govind Parohit and others as Sub Registrars Office, Malgaon, document No. 2470/1998 is lost, misplaced at Malgaon, Tal. Malgaon, Dist. Nashik, the complaint of the same is lodged at Chawani Police Station. Our client namely Amar Harishchandra Agarkar, assured that, there is no change of encumbrances, if any, take objection to below mentioned address within 7 days from the publication of said public notice & also if any body find the said document please contact on the following address: Malgaon Date: 10/12/2024 Signature of Client ADV. PANKAJ DILIP VIBHUTE Tal Malgaon, Dist Nashik

PUBLIC NOTICE: Notice is hereby given that (1) Mr. Anil Sudam Kamble (2) Mr. Kiran Sudam Kamble (hereinafter referred to as the said 'Borrowers') have applied to my client, IDFC FIRST Bank Limited, Branch Shirampur for housing loan. For the security of the repayment of the same, said borrowers have offered to create mortgage in favour of my client, in respect of the property more particularly described in the Schedule hereunder. On dated 16/11/2024, holders Mr. Dilip Sopan Wagh, Mr. Laxman Chandar Dasrajogji with Consent Madin Rashid Shaikh, Firoj Rashid Shaikh, Mr. Rafiq Rashid Shaikh has executed a register Sale deed bearing No. Doc. 4509/2021 in favour of Mrs. Savita Bharat Lokhande, registered before Sub Registrar, Shirampur and on dated 18/04/2023, holders Mr. Dilip Sopan Wagh, Mr. Laxman Chandar Dasrajogji has executed a register Correction Deed bearing No. Doc. 2007/2023 in favour of Mrs. Savita Bharat Lokhande, registered before Sub Registrar, Shirampur said Sale Deed No. 4509/2021 & Correction Deed No. 2007/2023 along with Rec-II and REC-III Receipt was missing from Mr. Anil Sudam Kamble dated 08/12/2024 while Shirampur Bus Stand Area. Hence, all person's having any claim against or in respect of the said property more particularly described in the schedule hereunder or any part thereof by way of sale, exchange, mortgage (equitable/registered or otherwise), gift, trust, inheritance, family arrangement, maintenance, bequest, partnership, possession, lease, sublease, tenancy, license, lien, charge, pledge, easement, or otherwise whatsoever are hereby requested to notify the same in writing to me with supporting documentary evidence at the address mentioned herein below within 07 (Seven) days from the date hereof i.e. on or before 17/12/2024 before 6.00 pm. failing which the claim, or claims, if any, of such person or persons will be considered to have been waived and / or abandoned and my client shall proceed with the disbursement of loan and creation of mortgage in respect thereof. SCHEDULE Description of the property: all that piece and parcel non-agriculture property bearing Survey No. 35 Part, City Survey No. 136/K, 177/B, 200, 201, 202 Part, T. P Scheme No. 1, Final Plot No. 729 Part, Area 785.29 Sq. Mtrs., 'Lakshmi Apartment' Second Floor Flat Unit No. 4, Total Area 64.00 Sq. Mtrs., Situated at Village Shirampur, within the local limit of Shirampur Municipal Council Shirampur, Tal. Shirampur, Dist. Ahmednagar there is bounded as record. Date: 10/12/2024 ADV. VINOD D. TORNE Address: 06, Mini Stadium, Near New Court, Shirampur, Dist-Ahmednagar 413709 Cell No. - 9226263343

FORM C (Modified) INVITATION FOR EXPRESSION OF INTEREST FOR MARSHALL BREEDERS PRIVATE LIMITED OPERATING IN POULTRY FARMING AT NASHIK (Under sub regulation (i) of regulation 204 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) RELEVANT PARTICULARS 1. Name of the corporate debtor: Marshall Breeders Private Limited CIN - U01222MH0000PUB124317 PAN - AACDM9933F 2. Address of the registered office: C & M House, N D Patel Road, Nashik, Maharashtra, India - 422001 3. URL of website: No website 4. Details of place where majority of fixed assets are located: Nashik, Maharashtra 5. Installed capacity of main products / services: NA 6. Quantity and value of main products/ services sold in last financial year: Nil 7. Number of employees/ workmen: 0 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Details/information can be sought by writing an email to the Resolution Professional at: cin.marshallbreeders@gmail.com 9. Eligibility for resolution applicants under section 25(2)(ii) of the Code is available at URL: The eligibility criteria is mentioned in detailed invitation for Expression of Interest to submit Resolution Plan ("Invitation") 10. Last date for receipt of expression of interest: 10th January, 2025. 11. Date of issue of provisional list of prospective resolution applicants: 20th January, 2025 12. Last date for submission of objections to provisional list: 25th January, 2025 13. Date of issue of final list of prospective resolution applicants: 4th February, 2025 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants: 09th February, 2025 15. Last date for submission of resolution plan to the Resolution Professional: 11th March, 2025 16. Process of final selection of Resolution Plan: cin.marshallbreeders@gmail.com Note* The above timelines are subject to the order of the Hon'ble NCLT, Mumbai Bench for initiation of CIRP period by a period of 90 days. Sd/ Sanjay Mahajan, Authorised IP/ Director, Orion Resolution & Turnaround Private Limited Resolution Professional of Marshall Breeders Private Limited Registration No. of IPE: IBBI/IPE-0089/IPA-3/2023-24/50066 Registration No. as an IP - ICAI/PE/0036 Registered Address: 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station, Andheri - Kurla Road, Andheri East, Mumbai - 400069. Registered Email ID of IPE: ipel@orionpe.com Process specific e-mail ID for correspondence: cin.marshallbreeders@gmail.com AFA valid upto 31st December, 2025 11th December, 2024 - Mumbai

Union Bank of India CREDIT RECOVERY AND LEGAL SERVICE DEPARTMENT REGIONAL OFFICE : The Capital Building, 1st Floor, Opp. Kulkarni Garden, Sharnapur Road, Nashik. 422005. TELEPHONE : (0253) 2317771 Sale Notice For Sale of Immovable Properties E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 6 (6)(b) (1) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable properties mortgaged/charged to the Secured Creditor i.e. Union Bank of India has been taken Symbolic Possession into Bank's by the Authorised Officer of Union Bank of India. Secured Creditor and will be sold on "As is where is", "As is what is", & "Whatever there is" on 27.12.2024 for recovery of dues mentioned hereunder to the Union Bank of India from the below mentioned borrower (s) & Guarantor(s). The details of Properties, Reserve Price and Earnest money deposit are as follows mentioned hereunder:-

Branch	Name of Borrower, Co-Aplicant & Guarantor	Description of immovable secured assets to be sold:	Reserve Price EMD Symbolic Possession	Amount Due
Deepaji Nagar Branch Dist. Nashik	1. Borrower/s: (i) Mr. Farukhan Parikhhan Pathan 2. Guarantor/s: (i) Mrs. Shaista Akil Shaikh	All that piece and parcel of property bearing SV No.67/3/1 of this Plot No.2 having area 84.00 Sq.Mtrs situated at Wadala Tal. & Dist. Nashik within the limits of Nashik Municipal Corporation. The property is bounded as follows: On or Towards By: East- Plot No.1 out of Adjacent SV. No.67/3/2, West- Adjacent Sub division Plot No.1, North- Adjacent SV No.67/2 part, South- 10 mtrs. wide colony road. The said property together with all existing easement, access and other rights appurtenant thereto Upon constructing building Madar Apartment A-Wing out of this Flat No.4 area 53.09 Sq.Mtrs. built up on first floor which is bounded as per sanction plan: All the said property with available amenities thereon and right to use common facility. Boundaries of the property: (Flat No.04)- East- Flat No.03, West- Flat No.05, North- Passage & Staircase, South- Side Margin	Rs. 12,29,000/-	Rs. 14,75,337.55 as on 30.11.2024 with further interest, cost and expenses.
Deepaji Nagar Branch Dist. Nashik	1. Borrower/s: (i) Deceased Kalawati Umashankar Sharma Represented by Legal Heirs 1.a) Mr. Umashankar Sharma 1.b) Mr. Gajendra Umashankar Sharma 1.c) Mr. Krishna Umashankar Sharma 2) Mr. Gajendra Umashankar Sharma (Co-Borrower)	All The Piece and Parcel of Property at Flat No. 2, First Floor, Anand Vihar Apt, Next to Green Valley, Behind Hotel Express Inn, Pathardi Nashik-422010 Admeasuring Area 92.78 sq mtr (Built Up Area) And Bounded As:- On East By: Marginal Space, On West By: Marginal Space, On North By: Marginal Space, On South By: Flat No.0	Rs. 1,81,000/-	Rs. 10,32,869.90 as on 30.11.2024 with further interest, cost and expenses.
Deepaji Nagar Branch Dist. Nashik	Borrower- Mr. Raju Ranjan Guarantor- Mr. Krishna Jagannath Pandit	All the piece and parcel of property at Gaurang Apartment Near Sandip Kirana Store Plot No 8 S No 132/3 Near Karbon Naka Shivaji Nagar Nashik-422012 with built up area 20.30 Sq.M. Bounded: On the North by- Plot No.5, On the South by- Area belonging to Anita Pawar, On the East by- Plot No.7, On the West by- Plot No.6 (Ushadhe Pandit Area and Plot No.9)	Rs. 5,00,000/-	Rs. 9,82,519.82 as on 30.11.2024 with further interest, cost and expenses.
Deepaji Nagar Branch Dist. Nashik	Borrower- 1. Mr. Manoj Vasant Suryavanshi 2. Mrs. Hemlata Manoj Suryavanshi	All the piece and parcel of property at Flat No.06, Laxmi Krupa Apartment, Shambaji Nagar, Jail Road, Nashik-422011, adm. Area 48.80 sq.Mtr. and Bounded as:- On the East: Marginal Space, On the West: Marginal Space, On the North: Marginal Space, On the South: Staircase	Rs. 14,50,000/-	Rs. 19,83,514.27 as on 30.11.2024 with further interest, cost and expenses.
Ambad Branch Dist. Nashik	Borrower- Mrs. Jayshree Narayan Galwad Guarantor- Mr. Sanjay Babul Mahajan	All that piece and parcel of land known and number as Flat no 10, Third Floor, A Wing, Shree Shrinivas Apartment, ITI Colony, Shramik Nagar, Shivaji Nagar, Satpur Link Road, Nashik-7. Built up area Adm 47.86 sq.mtr constructed on Plot No 170 & 171 Total Area 687.03 Sq.Mtr out of Survey No 195A+TDR area Adm 218 Sq.Mtr +62 sq.Mtr. Plot No.170: East-Plot No.157, West- Colony road, South- Colony road, North- Plot No.171 Plot No.171: East- Plot No.156, West- Colony road, South- Plot No.170, North- Plot No.172 Flat No.10: East- Open to Sky, West- Lift,Duct Flat No.11, South- 8 Wing, North- Staircase	Rs. 11,50,000/-	Rs. 14,07,478.82 as on 30.11.2024 with further interest, cost and expenses.
Gownd Nagar Branch Dist. Nashik	1. THE BORROWER: (i) Mr. Badshah Laxman Gade (ii) Sangita Madhukar Gade	All the piece & Parcel land and constructed property at Flat No. 19, area adm. 627 Sq. Ft. i.e. 58.27 Sq. Mtr. built up area, carpet area 43.86 sq. mtr. On third floor of the building named Akash Apartment constructed on plot no. 53 & 54, Total area adm. 568.80 sq. mtr. Out of G.No. 191/2A, property situated at Mouje-Pimpalgan Bahula Shihar, Near Water Tank Shramik Nagar, Satpur Ambad Link Satpur Nashik, Tal Bounded as follows: East- Flat No.16, West- Gat No.191/1, North- Flat No.20, South- Flat No.18	Rs. 1,27,000/-	Rs. 14,84,533.60 as on 30.11.2024 with further interest, cost and expenses.
Kunde-wadi Branch Dist.Nashik	Borrower: Mr Kiran Chandgud Pagar Guarantor: Mr Dilip Kisan Khurade	S.No. 256/1/4 (Old S.No. 260) Bearing Plot No. 1 Area 425.25 Sq.Mtrs. and Plot No 18 Area 246.00 Sq. Mtrs. Shree Hanuman Co-op Housing Society Ltd. Sinar out which Row house No. 06, Ground Floor + First Floor Area 41.17 Sq. Mtrs. Built up area and construction thereon. Tal - Sinar Dist- Nashik. Area- Bounded: On the North by: Row House No. 5, On the South by: Side Margin and Adj. Row House No. 7 On the East by: Side Margin and Adj. 12 Mtrs Colony Road, On the West by: Side Margin And Row House No.16	Rs. 7,75,000/-	Rs. 11,61,125.71 as on 30.11.2024 with further interest, cost and expenses.
Kunde-wadi Branch Dist. Nashik	1. Borrower/s: (i) Mr. Sambhajiraj Kashinath Yadav 2. Guarantor/s: (i) Mr. Anil Ambadas Utkade	Equitable Mortgage of immovable property described herein below: Part A (Details of Plot): All the piece and parcel of the land and property bearing S. No. 256/1/4 (old S. No. 260) bearing Plot No. 01 area Adm. 425.25 Sq. Mtr and Plot No. 18 area adm. 246 Sq. Mtr situated at Sinar Tal. & Dist Nashik, within the limit of Panchayat samiti Sinar jointly bounded as, Boundaries as:- East: Colony Road, West: part of the Property, South: Plot No. 19, North: Highway	Rs. 7,71,000/-	Rs. 9,91,782.87 as on 30.11.2024 with further interest, cost and expenses.
Kunde-wadi Branch Dist. Nashik	Borrower: Mr Balaabhai Krishna Kalare Guarantor: Mr Bhagwan Vishnu Gugale	All that piece & Parcel land and constructed property described herein below: Part A (Details of Plot): All the piece and parcel of the land and property bearing S. No. 256/1/4 (old S. No. 260) bearing Plot No. 1 Area 425.25 Sq.Mtrs. and Plot No 18 Area 246.00 Sq. Mtrs. Shree Hanuman Co-op Housing Society Ltd. Sinar out which Row house No. 04, Ground Floor + First Floor Area 41.17 Sq. mtrs. Built up area and construction thereon. Tal - Sinar Dist- Nashik. Area- Bounded: On the North by: Row House No. 3, On the South by: Side Margin and Adj. Row House No. 5, On the East by: Side Margin and Adj. 12 Mtrs Colony Road, On the West by: Side Margin And Open Space.	Rs. 7,75,000/-	Rs. 10,03,842.15 as on 30.11.2024 with further interest, cost and expenses.
Jail Road Branch Dist. Nashik	1. Borrower/s: (i) Mr. Ramesh Vishwas Ganthas (ii) Mr. Vishwas Mahadev Ganthas 2. Guarantor/s: (i) Mr. Nilesh Vijay Kale	Equitable Mortgage of immovable property described herein below: Part A (Details of Plot): All that piece and parcel of the land and property bearing Flat No. 08, out of S. No. 1223/3+4/2/2, Total Adm. Area 411.60 Sq. Mtr. out of Adm. Area 59.00 Sq. Mtr. at Village Devakali, Tal. & Dist. Nashik. Bounded as, Plot No.08: East- Plot No. 09, West: Plot No. 07, North: S.No. 122, South: Colony Road Flat No.09: East- Flat No. 10, West: Marginal Space, North: Marginal Space, South: Flat No. 08	Rs. 17,900,000/-	Rs. 18,25,348.62 as on 30.11.2024 with further interest, cost and expenses.
Jail Road Branch Dist. Nashik	Borrower: (A) Mr. Sappranj Beas And Vinha Shappa (Prop: Mr. Sunil Prabhakar Chavan) Guarantor: Mr. Sunil Prabhakar Chavan	PART A (Details of the plot): All that piece and parcel of the property bearing Survey No 251/1/1+18/21+25/18+18+18/2/3 bearing Plot No. 01 area Adm. 636.20 Sq.Mtrs situated at Agartaki, Taluka & Dist: Nashik within the limits of Nashik Municipal Corporation bounded as follows: East: Flat No. 02, West: Property known as Shanti Park, South: By 18 Mtr Wide D.P. Road, North: By Flat No. 02	Rs. 29,60,000/-	Rs. 82,75,244.37 as on 30.11.2024 with further interest, cost and expenses.
Jail Road Branch Dist. Nashik	Borrower: (A) Mr. Sunil Prabhakar Chavan (B) Mrs. Rohini Sunil Chavan	PART-B (Details of the property mortgaged owned by Borrower/Guarantor): On the above referred property constructed there on building known as "Dream Heritage - C" on Second floor, Flat no 12, area adm. 104.64 Sq.Mtr. built up bounded as follows: Flat No.01: East- By Open to Sky, West- By Marginal Space, South: Flat No. 11, North: Marginal Space, Bounded as:- S.No. 844/1+2+3+4/4/1: East- By S.No. 844/4, West- By S.No. 845, North- By S.No. 750 & Road, South- By S.No. 844 Flat No.01: East- By Open to Sky, West- By Open to Sky, North- By Open to Sky, South- By Flat No. 02	Rs. 3,65,500/-	Rs. 84,02,604/- as on 30.11.2024 with further interest, cost and expenses.

■ The details of encumbrances, if any known to the Secured Creditor : Not Known to the Bank (NA)
■ Last date for submission of EMD: EMD shall be deposited before participation in the auction process
■ Date & Time of Auction : 27.12.2024, Friday from 12 pm to 5 pm (with 10 min unlimited auto extensions)
■ For Registration and Login and Bidding Rules visit https://ebayray.in
Date: 06.12.2024 | Place: Nashik